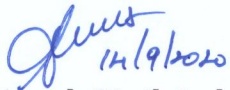


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 15.09.2020**

<b>1ST SESSION AT 11 A.M HEARING</b>	<b>2ND SESSION AT 2.45 P.M HEARING</b>
1. O.S. 962/2014	O.S. 2334/2007
2. O.S. 22/2016	O.S. 526/2012
3. O.S. 1114/2018	O.S. 1464/2012
4. O.S. 1116/2018	O.S. 1222/2013
5. O.S. 1118/2018	O.S. 1176/2015
6. O.S. 628/2019	O.S. 716/2019
7. O.S. 858/2019	O.S. 1744/2019
8. O.S. 860/2019	O.S. 96/2020
9. O.S. 862/2019	<b>EVIDENCE</b>
<b>EVIDENCE</b>	O.S. 206/2013
10. O.S. 1034/2012	O.S. 526/2013
11. O.S. 1452/2012	O.S. 1644/2014
12. O.S. 780/2015	O.S. 808/2015
13. O.S. 1134/2016	O.S. 1360/2016
14. O.S. 304/2017	O.S. 226/2017
15. O.S. 206/2018	O.S. 510/2018

  
14/9/2020  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 15.09.2020**

<b>1ST SESSION AT 11.AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S 240/2004	16) O.S 678/2013
2) O.S 544/2005	17) O.S 680/2016
3) O.S 528/2012	18) O.S 1032/2016
4) O.S 872/2012	19) O.S 752/2017
5) O.S 1492/2012	20) O.S 732/2020
6) O.S 1612/2012	21) O.S 734/2020
7) O.S 156/2014	<b>EVIDENCE</b>
8) O.S 1266/2015	22) O.S 522/2008
9) O.S 1472/2015	23) O.S 690/2019
10) O.S 1528/2015	24) O.S 866/2019
11) O.S 650/2017	25) Mis. 74/2019
12) O.S 898/2018	26) O.S 210/2020
13) O.S 350/2019	27) O.S 232/2012
<b>HEARING</b>	<b>ORDERS</b>
14) O.S 716/2009	28) O.S 728/2020
15) O.S 748/2012	29) O.S 738/2020
	<b>JUDGMENT</b>
	30) O.S 272/2013

Sd/  
IInd Addl. Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>10:00-11:00 AM</u></b>				
1	O.S. 1231/2011 (HEARING) IA/1/2011 IA/2/2011		N NAGARAJU GPA HOLDER <b>Vs</b> BBMP THE COMMISSIONER	M.S.PURUSHOTHAMA RAO
2	O.S. 29/2017 (HEARING) IA/1/2017		PADMA NAGARAJAN <b>Vs</b> VINOD KUMAR PAI	RAJESHWARA P N
3	O.S. 29/2011 (ARGUMENTS) IA/1/2011		S. KUMAR GAYATHRI <b>Vs</b> MS VULCAN INTERNATIONAL BROKERS LTD.	K.M BASAVARAJAPPA
<b><u>11:00-12:00 AM</u></b>				
4	O.S. 931/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		HANUMAIAH <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
5	O.S. 933/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		RAMAIAH <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDAN
6	O.S. 937/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		MUNISHAMAPPA <b>Vs</b> VIDHANASOUDHABLR CHIEF SECRETARY	RAGHUNANDAN. M.B
7	O.S. 939/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		GANGAMMA <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
8	O.S. 941/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		GOPALIAH <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
9	O.S. 465/2009 (HEARING) IA/1/2009		UMA <b>Vs</b> LAKKAPPA	VASUDEVAPPA M. G.
10	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA <b>Vs</b> MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
11	O.S. 103/2014 (HEARING) IA/1/2014		JAYALAKSHMI <b>Vs</b> HANUMAREDDY @ HANUMANTHAREDDY	DEVADAS G SRINIVAS
12	O.S. 1055/2014 (HEARING) IA/1/2014		JAYASHILA ALIAS JYOTHI H. J. <b>Vs</b> H. M. THAMMAIAH	MS R.R.ASSOCIATES
13	O.S. 55/2017 (HEARING) IA/1/2017		KAMALESH KUMAR <b>Vs</b> MEHRUNNISA	G A VISHWANATH REDDY

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 627/2017 (HEARING) IA/1/2017		MANJULA M <b>Vs</b> D DEVARAJ	RM
15	O.S. 243/2018 (HEARING) IA/1/2018		KASTHOORI <b>Vs</b> G.P. SELVAN	H. PRASANNA KUMAR
16	O.S. 249/2018 (HEARING) IA/1/2018		D PALAKSHAIAH <b>Vs</b> MANJUNATH	L.M.C
17	O.S. 251/2018 (HEARING) IA/1/2018		D.P. NEELAMMA <b>Vs</b> MANJUNATH	L.N.C
18	O.S. 671/2018 (HEARING) IA/1/2018		B.S RAVINDRANATH <b>Vs</b> MOHANANGA	Y. N SATHYA NARAYANA
19	O.S. 109/2019 (HEARING) IA/1/2019		K. DEVI RP BY B GEVAN KUMAR <b>Vs</b> MANOHAR MURTHY	V NARENDRA
20	O.S. 137/2020 (HEARING) IA/1/2020		NANDHINI M.N <b>Vs</b> RENUKA	PUNYA LAW CHAMBERS
21	O.S. 943/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		MAYAGAIAH <b>Vs</b> CHIEF SECRETARY	RAGHUNANDHAN
22	O.S. 949/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		MUNIRAJU <b>Vs</b> CHIEF SECRETARY	RAGHUNANDHAN
23	O.S. 952/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		SHIVANNA <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
24	O.S. 953/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		C GOPALIAH <b>Vs</b> VIDHANSOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
25	O.S. 954/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		M NANJIAH <b>Vs</b> VIDHANAOUUSDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
26	O.S. 1685/2007 (ARGUMENTS) IA/1/2007		M. BALAPPA <b>Vs</b> MUNICHOWDAPPA	B. C. RAJANNA
27	O.S. 277/2010 (ARGUMENTS) IA/1/2010		K. N. NAGENDRA KUMAR <b>Vs</b> THE COMMISSIONER BBMP	P. M. NARAYANASWAMY

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 183/2012 (ARGUMENTS)		GAYATHRI DEVI <b>Vs</b> MUNIVENKATAPPA	SHREEKANTHA K.S
29	O.S. 895/2012 (ARGUMENTS) IA/1/2012		MUNIRAJU <b>Vs</b> NARAYANAPPA	R. THIPPESWAMY
30	O.S. 1237/2012 (ARGUMENTS) IA/1/2012		K. V. RAMACHANDRAIAH <b>Vs</b> N. M. VENKATESH	P. LAKSHMINARAYANA
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 1413/2008 (ARGUMENTS) IA/1/2008	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	RAMU <b>Vs</b> LAKSHMAN RAO	C. PRAKASH
32	O.S. 673/2009 (ARGUMENTS) IA/1/2009	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	A. S. RAJA <b>Vs</b> M. V. SUDHAKAR GUPTA	C. SHANKAR REDDY
33	O.S. 791/2009 (ARGUMENTS) IA/1/2009	<b>16-09-2020</b> <b>(10:00-11:00 AM)</b>	SUJATHA VIKRAM PATIL <b>Vs</b> VULCAN INTERNATIONAL BROKERS LTD.	SURESH. Y. and OTHERS
34	O.S. 1035/2019 (HEARING) IA/1/2019	<b>16-09-2020</b>	SRI SRI SANTHOSH GURUJI CORONETED AS SRI SRI SRI VIDHYAVACHASPATHI VISWA SANTOSH BHARATHI SRIPADARU <b>Vs</b> GOOGLE INC, REP BY CHEIF EXECUTIVE OFFICER	S. RAJASHEKAR
35	O.S. 221/2020 (HEARING) IA/1/2020	<b>16-09-2020</b>	RATHNA <b>Vs</b> T. SHANKAR	G. RAJKUMAR
36	O.S. 233/2017 (HEARING) IA/1/2017	<b>18-09-2020</b> <b>(10:00-11:00 AM)</b>	GOWRI RAMESH <b>Vs</b> KAMESH K S	
37	O.S. 401/2017 (HEARING) IA/1/2017	<b>18-09-2020</b> <b>(10:00-11:00 AM)</b>	K LALITHA <b>Vs</b> RUKKAMMA	
38	O.S. 452/2019 (HEARING) IA/1/2019	<b>18-09-2020</b> <b>(10:00-11:00 AM)</b>	DEB KUMAR CHOWDHURY <b>Vs</b> S. BHASKAR	S.D VIJAYALAKSHMI
39	O.S. 235/2011 (HEARING)	<b>18-09-2020</b>	ABRAHAM <b>Vs</b> ANNAIAH REDDY	
40	O.S. 962/2018 (HEARING) IA/1/2018 IA/2/2018	<b>18-09-2020</b>	SANTHOSH BENNET VAS REP BY ASHOK PRABHU <b>Vs</b> A. KRISHNAPPA	CYRIL PRASAD PAIS

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	O.S. 637/2017 (STEPS) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	MUNESHWARA SWAMY TEMPLE TRUST REP MANJUNATH A S AND RAMESH P <b>Vs</b> HANUMANTHE GOWDA A	DCTR
42	O.S. 1077/2017 (STEPS) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	BHARATHAMMA <b>Vs</b> C RAMA REDDY	M SUBRAMANI REDDY
43	O.S. 1129/2017 (STEPS) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	V VENKATESH <b>Vs</b> CHIKKANNA	AGB
44	O.S. 604/2018 (STEPS) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	RAJAPANDIAN R. <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
45	O.S. 885/2018 (STEPS) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	VIJAY KUMAR SABOO <b>Vs</b> MUNIRAMIAH	N. JAI PRAKASH RAO
46	O.S. 1103/2018 (STEPS) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	RAJANNA A. <b>Vs</b> MARIYAPPA	J. POOJAPPA
47	O.S. 209/2019 (STEPS) IA/3/2019 IA/1/2019 IA/2/2019	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	M.NAGARAJU <b>Vs</b> DANDA YELAGIAH	G.H.NADIGER,
48	O.S. 1585/2008 (SUMMONS) IA/1/2008	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	S. JAYARAMA REDDY, REPTD. BY ROOPA SHETTY-PA HOLDER <b>Vs</b> SHIVAMMA	S. MAHESH
49	O.S. 877/2010 (SUMMONS) IA/1/2010	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	H. GANGAIAH <b>Vs</b> THE GOVERNMENT OF KARNATAKA	K.T. GOVINDE GOWDA
50	O.S. 1391/2013 (NOTICE) IA/1/2013	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	N.S. NANJUNDAPPA <b>Vs</b> SHARADAMMA	K.ABHINAV ANAND
51	Misc 32/2018 (HEARING)	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	R D RAMAIAH <b>Vs</b> RANGASWAMY	KEMPANNA
52	O.S. 411/2016 (EVIDENCE.) IA/1/2016	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	S.G.LAKSHMIKANTHA <b>Vs</b> K.G.NARAYANASA	VENUGOPAL.N
53	O.S. 1419/2016 (EVIDENCE.) IA/1/2016	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	B REVANNASIDDAIAH <b>Vs</b> BANGALORE DEVELOPMENT AUTHORITY REP BY COMMISSIONER	N R NAGARAJ

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
54	O.S. 1465/2016 (EVIDENCE.) IA/1/2016	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	V Lakshminarayana <b>Vs</b> Smt. Munitayamma	AMR
55	O.S. 1109/2017 (EVIDENCE.) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	VASANTH KUMAR <b>Vs</b> NANJAMMA	A G BALLOLLI
56	O.S. 47/2018 (EVIDENCE.) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	M. KRISHNAPPA <b>Vs</b> DEVARAJ	SHIVASHARANAPPA.M
57	O.S. 281/2018 (EVIDENCE.) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	C. SUBRAMANI ALIAS MANI ARASAN <b>Vs</b> V. RAJALAKSHMI ALIAS SANGEETHA	L. DEVARAJA
58	Misc 85/2019 (CALL ON)	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	K. ABBIAIAH <b>Vs</b> N. SHIVARUDRAPPA	G.N HARISH
59	O.S. 619/2017 (OBJECTIONS) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	G.C. ANAND <b>Vs</b> M RAMACHANDRA	GSPR
60	O.S. 673/2017 (OBJECTIONS) IA/1/2017	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	P N RAMANANDA <b>Vs</b> DEVARAJU B R	VKB
61	O.S. 127/2018 (OBJECTIONS) IA/1/2018	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	VIMALA S. <b>Vs</b> VENKATESH	M. NAGARAJ
62	O.S. 1693/2019 (OBJECTIONS) IA/1/2019	<b>27-10-2020</b> <b>(10:00-11:00 AM)</b>	AMMOL SAIGAL ENTERPRISES REP BY ANMOL SAIGAL <b>Vs</b> A. BHUPAL REDDY	IMRAN PASHA AND CO
63	O.S. 3/2014 (SUMMONS) IA/3/2014 IA/1/2014 IA/2/2014	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	PUTTAMMA <b>Vs</b> THE STATE OF KARNATAKA REPTD BY CHIEF SECRETARY	SRINIVAS
64	O.S. 427/2014 (SUMMONS) IA/1/2014	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	GIRIDHAMA NAGAR WELFARE ASSOCIATION REPTD BY MAHENDRANATH <b>Vs</b> MUNIRAJU	B.MANJUNATH AND ASSOCIATES
65	O.S. 143/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	VENKATARAJU <b>Vs</b> NATIONAL HIGHWAY AUTHORITY OF INDIA REP BY ITS SECRETARY	G.KRISHNAPPA
66	O.S. 115/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	GERSHOM BARNABA V. <b>Vs</b> KRISHNAPPA ALIAS MOSES	BABU ABEL

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
67	O.S. 185/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	G.V PALAKSHA <b>Vs</b> G.M. THIMMA REDDY	GIRIKUMAR S.V.
68	O.S. 205/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	SHALINI C. <b>Vs</b> NANJAMMA	S.A SAMI
69	O.S. 315/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	KEERTHANA S. <b>Vs</b> N. RAJESH	KRISHNAMURTHY N.D
70	O.S. 383/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	GEETHA PAWAR <b>Vs</b> RANGAPPA	KUMAR GURU
71	O.S. 405/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	RAMAKKA <b>Vs</b> GURURAJ V	MANJUNATH G. KANDEKAR
72	O.S. 199/2010 (EVIDENCE.) IA/1/2010	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	THERASA MARY ANGELA <b>Vs</b> SRINIVASA	IMRAN ASSOCIATES
73	O.S. 815/2011 (EVIDENCE.) IA/1/2011	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	B MOHAN <b>Vs</b> ANTHONAMMA	V.P. SHANMUGAM
74	O.S. 965/2015 (EVIDENCE.) IA/1/2015	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	K.RAVINDRAN <b>Vs</b> KARNATAKA STATE SECONDARY SCHOOL HEAD MASTER	D M S ACCOCIATES
75	O.S. 967/2015 (EVIDENCE.) IA/1/2015	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	GUNASHEKAR <b>Vs</b> KARNATAKA STATE SECONDARY SCHOOL HEAD MASTER	D M S ACCOCIATES
76	O.S. 1019/2015 (EVIDENCE.) IA/1/2015	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	SAYED ARIF BASHA <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
77	O.S. 1301/2015 (EVIDENCE.) IA/1/2015	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	LALITHA NAGARAJAN <b>Vs</b> D.C.NAGARAJU	GIRIGOWDA.B
78	O.S. 321/2016 (EVIDENCE.) IA/1/2016	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	NEELABAI ALIAS NEELA <b>Vs</b> S G LAKSHMIKANTH	E GOPAL KRISHNA
79	O.S. 1041/2017 (APPEARANCE OF PARTY)	<b>27-10-2020</b> <b>(11:00-12:00 AM)</b>	LAKSHMAMMA <b>Vs</b> P V SREENIVASA REDDY	TRG
80	O.S. 445/2018 (STEPS) IA/1/2018	<b>27-10-2020</b>	A. RAMESHA <b>Vs</b> T.G. RAMACHANDRAIAH	M.V NAVEEN REDDY



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 15-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
81	O.S. 475/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b>	MUTHUVELU PANDIYAN <b>Vs</b> BIJAY KUMAR AGARWAL	M.K.SHIVARAM
82	O.S. 487/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b>	GAJENDRA <b>Vs</b> POOJAPPA J	P.NARAYANAPPA.
83	O.S. 505/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b>	SWATI C <b>Vs</b> RIA SUBRAMANIAM	G D SRINIVAS
84	O.S. 509/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b>	MURALIDHAR <b>Vs</b> M THYAGARAJU	MURALI KRISHNA
85	O.S. 649/2020 (SUMMONS) IA/1/2020	<b>27-10-2020</b>	T SRINIVASIAH <b>Vs</b> V SRINIVAS	D.R.RAJASHEKARAPPA.
86	O.S. 659/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>27-10-2020</b>	NEELESH <b>Vs</b> SIDDHI SRI DEVELOPERS REP BY KARI VEERANJANEYULU	R.SURESH
87	O.S. 427/2008 (HEARING) IA/1/2008 IA/2/2008	<b>27-10-2020</b>	C. R. SHANTHA KUMAR <b>Vs</b> S. RAMAIAH	K. SURYANARAYANA RAO
88	O.S. 955/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>27-10-2020</b>	RAJANNA <b>Vs</b> VIDHANASOUDHA BLR CHIEF SECRETARY	RAGHUNANDHAN
89	O.S. 255/2018 (EVIDENCE.) IA/1/2018	<b>27-10-2020</b>	CHOWRAMMA <b>Vs</b> DODDAMUNIYAPPA	MANJUNATH REDDY
90	O.S. 1389/2019 (EVIDENCE.) IA/1/2019	<b>27-10-2020</b>	ANUSUYA K <b>Vs</b> RAJU	V.K NARAYANA SWAMY